SIKKIM



GOVERNMENT

GAZETTE

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GOVERNMENT OF SIKKIM HOME DEPARTMENT GANGTOK

No. 32/Home/2025 Dated: 07/04/2025

NOTIFICATION

In relation to section 4(f) of the Bharatiya Nyaya Sanhita, 2023, and in exercise of the powers conferred by relevant sections of Bharatiya Nagarik Suraksha Sanhita, 2023, the State Government in consultation with the High Court of Sikkim hereby makes the following guidelines for award of Community Services as punishment: -

SL. No.	Community Services	Place/Office of service	Authorising officer	Monitoring Authority	Duration of Community Service
1.	Cleaning/ maintenance of wards and peripherals	Government Hospital/ Government Dispensaries	RMO/Dean or Designated Officer	District Probation Officer or any other appointed OR designated officer by the State Government for the purpose	One day to thirty-one days OR forty hours to two hundred forty hours
2.	Casualty/OP Management	Government Hospital	RMO/Dean or Designated Officer	- do-	- do-
3.	Trolly/ Movement assistance	Government Hospital	RMO/Dean or Designated Officer	- do-	- do-

4.	Any other duties identified by RMO /Dean which requires more special /medical knowledge	Government Hospital	RMO/Dean or Designated Officer	- do-	- do-
5.	Cleaning/ , maintenance of study area, stock area and peripherals	District/Taluka Office Legal Aid Clinics Any Government Library.	Secretary DLSA /Librarian / Incharge Officer	- do-	- do-
6.	Arranging of Books/Listing of Books or any clerical assistance or Binding	DLSA Office District/Taluka Office/Any Govt. Library	Secretary DLSA /Librarian / Incharge Officer	- do-	- do-
7.	Cleaning of classrooms, library, labs, grounds and peripherals	Govt. Educational Institutions	HM/ Principal Or Designated Officer	- do-	- do-
8.	Cleaning/ maintenance along with Municipal/ Corporation cleaning staff	Corporation/ Municipality/ Panchayat	Respective Commissioner/ BDO or Designated officer	- do-	- do-
9.	Removal of weeds from roadsides	Corporation/ Municipality/ Panchayat	Respective Commissioner/ BDOor Designated officer	- do-	- do-
10.	Any Cleaning or maintenance of public buildings.	Public Offices	Concerned Officers	- do-	do-
11.	Traffic regulation, crowd regulation, premises/station cleaning common areasmainten	Police Station	SHO/ Designated Officer	- do-	- do-

12.	Cleaning/ Maintenance	Public Parks/ Space & Beach of Corporation/ Municipality/ Panchayat	Respective Commissioner/ BDO or Designated officer	- do-	- do-
13.	Cleaning/ Maintenance	Old age homes Mental Health Institutes/ Hostels/ social welfare department buildings	Warden / In charge officer or Designated Officer	- do-	- do-
14.	Tree Planting, watering. weed removal maintenance\ work	Forest Department	Ranger / In-charge Officer/ Designated Officer	- do-	- do-
15.	Cleaning/ Maintenance or clerical assistance	Zoo/Museums	Curator/ In-charge officer/ Designated Officer	-do-	- do-
16.	Any other duty as part of community service which the court deems fit in the given case	Concerned Department	Concerned Officer	- do-	- do-

(R. Telang) IAS Chief Secretary Government of Sikkim,

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